

Relocation of water pipeline on NH-6

602. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI MANSUKH L. MANDAVIYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state whether NHAI is going to relocate main water pipeline of Heavy Water Unit of DAE and KRIBHCO as this pipeline will be damaged and cannot be repaired due to expansion layout of Surat-Hazira section of NH-6 and if not relocated urgently, water leakages may happen, which will stop production of DAE and KRIBHCO resulting in unwanted national losses keeping in view that there is a provision in NHAI Act that NHAI is legally bound to relocate affected property or compensate losses in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): National Highways Authority of India (NHAI) has taken note of the expansion layout of Surat-Hazira section of NH-6: A flyover is under construction at nearby Ichapore Junction and the design and alignment of retaining walls of flyover are being suitably modified to save the water supply line of Heavy Water unit of Department of Atomic Energy (DAE) & Krishak Bharati Cooperative Limited (KRIBHCO) to avoid its shifting. For the portion of water pipeline coming under service road, suitable encasement/protection measure would be taken. With these additional measures, the shifting of main water pipeline could be avoided or minimized and the production of heavy water may not be affected. Work of road construction is going on wherever space is available. Utmost care is being taken up by the Concessionaire to avoid damages. Concessionaire is also planning for some change in design arrangement of Reinforced Earth-retaining Wall as well as encasement/protection measure of water pipeline in this affected area, if possible; otherwise the shifting of water pipeline in minimum affected area/length would be required.

Collection of tolls from under construction National Highways

603. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of norms for collecting toll tax by developers on National Highways;